

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 03.03.2020**

**NOTICE**

**Take notice that the following matter listed on 04.03.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI
<b>2.</b>	Review Application No. 06 of 2018 in TA (AT) (Compt.) No. 11 of 2017 (Old Appeal No. 49/2016)	Jaiprakash Associates Ltd. Vs. Competition commission of India & Anr.	H.S. Chandhoke, G.R. Bhatia	Vaibhav Gaggar, R-1 Atul Dua, R-2
<b>3.</b>	Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	JK Cement Limited Vs. Competition commission of India & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.

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**By Order**

**-sd/-**

**Registrar**